

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/192(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	INDUSIND BANK LTD. VS MCLEOD RUSSEL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr. Rishav Banerjee, Adv.]
Mr. Ritoban Sarkar, Adv.]
Ms. Pubali Sinha Chowdhury, Adv.]
Ms. Mini Agarwal, Adv.]

ORDER

1. Learned Senior Counsel for the Corporate Debtor present. None for the Financial Creditor.
2. List this matter on **19th June, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)